

[Shrimati Renu Chakravartty]

such big industrialists we find that the conditions of service of labour are deplorable. We still have Gorakhpuri labour and contract labour in iron ore mines.

Mr. Deputy-Speaker: We have to take up Private Members' Bills now. So, the hon. Minister might continue her speech tomorrow.

PRIVATE MEMBERS' BILLS AND RESOLUTIONS

TWENTY-SECOND REPORT

Mr. Deputy-Speaker: The House will now take up Private Members' Bills. Shri Hem Raj.

Shri Hem Raj: Sir, I beg to move:

"That this House agrees with the Twenty-second Report of the Committee on Private Members' Bills and Resolutions, presented to the House on the 14th August, 1963."

Mr. Deputy-Speaker: The question is:

"That this House agrees with the Twenty-second Report of the Committee on Private Members' Bills and Resolutions, presented to the House on the 14th August, 1963."

The motion was adopted.

14.30 hrs.

ANANDA MARGA MARRIAGE BILL* by Shri Shashi Ranjan

Shri Shashi Ranjan (Pupri): Sir, I beg to move for leave to introduce a Bill to remove doubts as to the validity of the marriage ceremony common among the "Ananda Margies".

Shri S. M. Banerjee: Sir, what is this Ananda Marga marriage?

Mr. Deputy-Speaker: He will explain it when the Bill comes up.

The question is:

"That leave be granted to introduce a Bill to remove doubts as to the validity of the marriage ceremony common among the 'Ananda Margies'."

The motion was adopted.

Shri Shashi Ranjan: I introduce the Bill.

DELHI PANCHAYAT RAJ (AMENDMENT) BILL*

(Amendment of sections 15, 29, 30 etc.) by Shri Naval Prabhakar.

श्री नवल प्रभाकर (दिल्ली-करोलबाग): श्रीमान, मैं प्रस्ताव करता हूँ कि दिल्ली पंचायत राज एक्ट, १९५४ में आगे संशोधन करने वाले बिल को पेश करने की अनुमति दी जाए।

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Delhi Panchayat Raj Act, 1954."

The motion was adopted.

श्री नवल प्रभाकर : मैं इस बिल को पेश करता हूँ।

DELHI CORNEAL GRAFTING BILL by Shri Naval Prabhakar

श्री नवल प्रभाकर : श्रीमान, मैं प्रस्ताव करता हूँ कि मृत व्यक्तियों की आँखों का चिकित्सा के लिए प्रयोग करने के सम्बन्ध में उपबन्ध करने वाले बिल को पेश करने की अनुमति दी जावे।

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill to make provision

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